

**THE HIGH COURT OF MANIPUR
AT IMPHAL**

CORRIGENDUM

Imphal, the 28th December, 2021

No. HCM/P-65/2019-Estt(I)/Pt.I/ : In partial modification of earlier
Notification no. 140 dated 21st December, 2021, issued by this Registry, the words
“and Cook” appearing at Sl. no. 3(a) after the word “Head Cook” shall stands deleted.

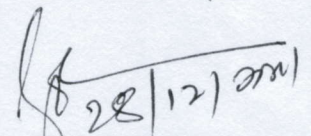
Sd/-

(GOLMEI GAIPHULSHILLU)
REGISTRAR GENERAL
HIGH COURT OF MANIPUR

Endt. No. HCM/P-65/2019-Estt(I)/Pt.I/ 101577-86 Imphal, the 28th December, 2021

Copy to :

1. The Commissioner (Law), Govt. of Manipur.
2. The Registrar (Judl./Admn.), High Court of Manipur.
3. All Joint Registrars, High Court of Manipur.
4. All Deputy Registrars, High Court of Manipur.
5. The Principal Secretary to Hon'ble the Chief Justice, High Court of Manipur.
6. All Assistant Registrars/Court Managers, High Court of Manipur.
7. The System Analyst, High Court of Manipur for uploading the same on the official website.
8. All Private Secretaries, High Court of Manipur.
9. All Superintendents/Stamp Reporter/Court Officers, High Court of Manipur.
10. Concerned File.


REGISTRAR GENERAL
HIGH COURT OF MANIPUR